

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 11
(IB)-48(PB)/2020

IN THE MATTER OF:

Mrs. Pallavi Gupta Thakur & Mr. Padam Thakur ... Applicant/Petitioner
& Ors.

Vs

Jaipuria Buildcon Pvt Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 10.11.2020

Coram:

SHRI B.S.V. PRAKASH,
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

Mr. Sanjay Jain & Chetna Bisht, Adv.


For the Respondent

ORDER

IA-4365/2020

Notice of the application to the non applicant/corporate debtor to appear and argue the matter on the next date of hearing.

List this application with the main petition for hearing on 15.12.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)